

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 371(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.10.2017**

**NAME OF THE COMPANY: M/s. Loop Telecom and Trading Ltd.**

**SECTION OF THE COMPANIES ACT: 66**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s): Mr. R. T. Rajguroo, Advocate

For the Respondent (s): None

**ORDER**

Notice to the ROC, RD and other unsecured creditors having liability in excess of Rs.1 lakh.

To come up on 6<sup>th</sup> February, 2018.

Sd-

**(S. K. Mohapatra)  
Member (T)**

Sd-

**(Ina Malhotra)  
Member (J)**